

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/45/7/AMR/2023		7 of IBC	IndusInd Bank Limited Vs. Vamsee Teja Modern Rice Mill Private Limited

ORDER

Present: Mr. Yahya Batatawala, Ld. Counsel for the FC.

Mr. Balu Anilkumar Palla, Ld. Counsel for the CD.

It is stated by the Ld. Counsel for the CD that the counter has been filed along with the cost memo in e-portal and seeks time to file physical copy of the same. For filing physical copy of the counter and cost memo, list the matter on 19.08.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**